***Demand for financial assistance for drought mitigation measures in Tamil Nadu**

SHRI R. VAITHILINGAM (Tamil Nadu): Sir, Tamil Nadu is multi-hazard prone, battered with cyclones on the one hand and recurring droughts on the other. Close on the heels of extremely severe drought in 2017, several districts in Tamil Nadu are facing hydrological drought, with Chennai and its neighbouring districts reeling under extremely severe water crisis. About 24 districts and 38 blocks in seven districts were declared as affected by hydrological drought. Chennai region, which is a major metropolis humming with industrial activities, plays a major role in the economic growth of the country. The daily required amount of 1200 MLD is expected to rise to 2100 MLD by 2031. Chennai has historically relied on annual monsoon rains to replenish its water reservoirs since the rivers are polluted with sewage. In order to find a permanent solution to the recurring hydrological drought in Greater Chennai Corporation and its neighbourhood, there is a need for initiating permanent mitigation measures such as construction of new reservoirs, recharge of ground water aquifer, provision of alternate source of drinking water such as desalinated water, etc. These efforts require huge funding, which cannot be met by the State Government alone. The Government of India needs to supplement the efforts of the Government of Tamil Nadu to initiate measures for finding a permanent solution to meet the existing as well as the increasing drinking water needs of the people living in the Greater Chennai Corporation and its neighbourhood. I appeal to the Government to sanction an amount of ₹ 4,010 crores to Tamil Nadu to permanently tide over the water crisis.

MR. DEPUTY CHAIRMAN: Prof. M.V. Rajeev Gowda, not present. Shri Sakaldeep Rajbhar.

Demand to make policy to check migration of labourers from rural areas

श्री सकलदीप राजभर (उत्तर प्रदेश): महोदय, मैं यह बड़ी गंभीरता व जिम्मेदारी के साथ कहना चाहता हूं कि विशेष रूप से बिहार, झारखण्ड व उत्तर प्रदेश के भारी संख्या में मजदूर हैं और वे मजबूरन मजदूरी करने के लिए विगत दशकों से लगातार महानगरों की तरफ अपने बाल-बच्चों व परिवार को छोड़ कर जाते हैं, जिससे इनके परिवार की दशा दयनीय होती जा रही है। मैं इस बात की सराहना करता हूं कि माननीय मोदी जी ने गांव, गरीब व किसान के हित में, उनका जीवन-स्तर उठाने को गंभीरता से अपने संज्ञान में लिया है, परंतु एक बात जिस

* Laid on the Table.

[श्री सकलदीप राजभर]

पर मैं विशेष ज़ोर देना चाहता हूं कि गांव का किसान मजदूर अपने कृषि कौशल को छोड़कर शहर में जाकर पैसा कमाने हेतु मजदूरी का काम करता है, जिससे उनके लड़के-लड़कियों की शिक्षा-दीक्षा प्रभावित होती है। 1 वर्ष से 3 वर्ष तक मजदूरों के परिवार अपने मुखिया की राह देखते हैं, जो बहुत ही कष्टदायक है।

माननीय महोदय, महानगरों की तरफ लगातार पलायन के कारण शहरों में बढ़ती जनसंख्या से जलवायु व वायु प्रदूषण व पीने का पानी आदि की समस्या अनियंत्रित होने के साथ-साथ अपराधों में भी वृद्धि होती है। मैं मांग करता हूं कि विशेष रूप से उत्तर प्रदेश, बिहार व झारखण्ड के मजदूरों की पीड़ा को ध्यान में रखकर विशेष नीति बनाकर कल-कारखाने लगाए जाएं एवं पूंजीपतियों की भागीदारी सुनिश्चित की जाए, जिससे ग्रामों से मजदूरों का पलायन रुक सके और वे अपने परिवार की देखभाल व बच्चों की पढ़ाई-लिखाई कर सकें तथा महानगरों को भारी जनसंख्या व जलवायु व वायु प्रदूषण से मुक्ति मिल सके।

MR. DEPUTY CHAIRMAN: Shri Motilal Vora, not present.

MESSAGE FROM LOK SABHA

The Muslim Women (Protection of Rights on Marriage) Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

> "In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Muslim Women (Protection of Rights on Marriage) Bill, 2019, as passed by Lok Sabha at its sitting held on the 25th July, 2019."

Sir, I lay a copy of the Bill on the Table.

MR. DEPUTY CHAIRMAN: The House is adjourned till 11.00 a.m. on Friday, the 26th July, 2019.

The House then adjourned at thirty minutes past seven of the clock till eleven of the clock on Friday, the 26th July, 2019.